

Drinking Water under U.K. Assistance Scheme

***444. SHRI M. RAGHUMA REDDY :** Will the Minister of AGRICULTURE be pleased to state :

(a) the steps taken to solve the drinking water problem in the country, especially in Andhra Pradesh ;

(b) whether Union Government have received any proposal from the State Government of Andhra Pradesh to provide drinking water to 67 flourine affected villages of Nalgonda district under U.K. assistance scheme ; and

(c) if so, the details thereof ?

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON) : (a) Provision of safe drinking water is a State subject. State Governments are responsible for planning, formulation and execution of Rural Water Supply schemes. Financial provisions are made in State Plans for this under the Minimum Needs Programme (MNP). Government of India supplements the efforts of the State/UTs by providing financial assistance under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP). In the Seventh Five Year Plan, the total outlay for the rural water supply sector is Rs. 3454.47 crores (Rs. 2253.25 crores under the State sector MNP and Rs. 1201.22 crores under ARWSP). During 1985-86 a sum of Rs. 297.41 crores and in 1986-87 a sum of Rs. 287.46 crores was released to States/UTs under ARWSP. In 1987-88, Rs. 373.19 crores has been allocated under ARWSP. Of this, Rs. 230.37 crores has already been released. Andhra Pradesh has been provided with Rs. 15.87 crores during 1985-86 and Rs. 17.60 crores during 1986-87. During the current year, from an allocation of Rs. 24.21 crores, Rs. 13.63 crores has already been released.

The Technology Mission on Drinking Water and Related Water Management was set up in August, 1986 with the objective of covering by the end of the Seventh Plan period the 2.28 lakh residual problem villages/habitations (full as well as partial) which remain to be covered at the beginning of the Seventh Plan. Safe drinking water will be provided at the rate of 40 litres per

capita per day (Ipcd). For desert areas, 40 Ipcd will be provided to human population and 30 Ipcd for cattle. The above objective is proposed to be achieved within the constraints of the Seventh Plan allocations by evolving cost-effective technology mix and undertaking suitable measures for conservation for sustained supply of water. Suitable science and technology inputs together with relevant micro-econological measures will be applied in a systematic manner in 50 identified project areas (Mini Missions) for evolution of low-cost and effective solutions to the problems of rural water supply. A sum of Rs. 31.36 crores has been released for these 50 Mini Mission Projects. The solutions found in the Mini Missions will be replicated simultaneously in other areas through ongoing rural water supply programmes. For visible results and to provide special focus on the predominant problems in rural water supply, 5 country-wide Sub-Missions have been started viz. Sub-Missions on Eradication of Guinea-worm, Control of Fluoresis, Control of Brackishness, Removal of excess iron and Scientific Source Finding, Water quality and Conservation of Water. In Andhra Pradesh, 3 Mini Missions have been activated in Kurnool, Mehboobnagar and East Godavari districts. A sum of Rs. 2.26 crores has been released for the three Mini Mission districts. For combating water scarcity arising out of current drought conditions, as drought assistance, ceilings of expenditure have been approved of Rs. 92.546 crores for drinking water supply in drought affected rural areas and Rs. 58.982 crores for urban centres. This is in addition to Rs. 14.58 crores for purchase of rigs and other equipments. These ceilings of expenditure include Rs. 8.71 crores for rural areas, Rs. 3.39 crores for urban centres and Rs. 0.43 crores for rigs and other equipment for Andhra Pradesh.

(b) and (c). Yes, Sir. A project for supply of drinking water to 195 villages of Nalgonda district including a few fluoride affected villages has been received from the State Government. The project has not been finalized by the Central Government. The estimated cost of the proposed project for 67 villages to be taken up in the first phase is Rs. 25 crores. A population of about 1.5 lakh is proposed to be covered. It is proposed to draw water from the Nagarjuna Sagar dam and provide it through

a piped water distribution system after filtration.

[*Translation*]

Representation of States in Airlines Services

*445. SHRI JITENDRA PRASADA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is Government's policy that Air India, Indian Airlines, Vayudoot and Helicopter Corporation of India give representation to all the States and regions in their services and appointing teams have been visiting States from time to time to ensure representation of each State and region ;

(b) if so, the details thereof ; and

(c) if not, the future plan of Government to ensure uniform representation of all States and regions in the services of these undertakings ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : (a) to (c). It is the endeavour of Air India, Indian Airlines, Vayudoot and Helicopter Corporation of India to make the recruitment as broad based as possible. Recruitment to various categories of posts on an All India and regional/local basis is made by advertising vacancies in the leading newspapers, Employment News, local newspapers and through Employment Exchange. Depending upon the number of candidates required to be interviewed, the Selection team/Board also holds interviews at out-stations located in various States.

Security Arrangements At Airports

*446. SHRI SARFARAZ AHMAD : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any survey has been conducted by any intelligence agency in regard to the security arrangements at various airports in the country ;

(b) if so, the names of the airports surveyed and the objective thereof ;

(c) the names of the airports where lapses in regard to security arrangements were found ; and

(d) the time by which these lapses will be removed ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) to (d). Do not arise.

[*English*]

NBCC Project in Pitampura, New Delhi

*448. KUMARI MAMATA BANERJEE : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the National Building Construction Corporation has undertaken a project for the construction of 192 residential units at Plot No. 4, Pitampura, New Delhi ;

(b) if so, the likely date of completion of the project ;

(c) whether it will be possible for the N.B.C.C. to hand over the flats within the scheduled date ; and

(d) if not, the reasons therefor ?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : (a) Yes, Sir.

(b) and (c). The scheduled data of completion of the project was 5-9-87. But now this is likely to be completed by July, 1988 subject to receipt of funds from the clients as per contract.

(d) The main reasons for delay have been due to delays in release of funds by the clients as per the contract, delay in approval of drawings, inadequate water supply and existence of high tension cables on part of the site obstructing the work.

Applications for Houses from Retired Government Servants

*449. SHRI KAMLA PRASAD SINGH : Will the Minister of URBAN